

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Vinod Kumar Saini EC: 92727860 / 10495	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ajay Pandey, Ld. Additional Principal Judge, Family Court, Shahdara, KKD (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Pandey, Ld. District Judge (Commercial Court-10) Distt: Central THC
2.	Arun Kumar Sahoo EC: 10764/44986948	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Sharma-II, Ld. ASJ-03 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court-11) Distt: Central THC
3.	Ravi Kumar EC: 27972055 / 92087	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Jindal, Ld. Judge, Family Court, North, Rohini (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Jindal, Ld. District Judge (Commercial Court-04) Distt: West THC
4.	Gulab EC: 42123824	Desg: Peon Role: Orderly Posting: Previously attached with Ms. Ravinder Bedi, Ld. Registrar, National Company Law Tribunal (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ravinder Bedi, Ld. District Judge (Commercial Court)-12 Distt: Central THC
5.	Ravinder Kumar EC: 92466222 / 10784	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ajay Gupta, Ld. Special Judge (PC Act) (CBI)-03 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Gupta, Ld. District Judge (Commercial Court-05) Distt: West THC



6.	Subhash EC: 90476	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Singh, Ld. ASJ-03 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Singh, Ld. District Judge (Commercial Court-13) Distt: Central THC
7.	Ravinder Kumar EC: 91201/22000970	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Naresh Kumar Malhotra, Ld. Judge, Family Court, East, KKD (On diverted capacity)	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Naresh Kumar Malhotra, Ld. District Judge (Commercial Court)-06 Distt: West THC
8.	Pankaj Jedia EC: 92968471 / 10943	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Shailender Malik, Ld. ASJ-03 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shailender Malik, Ld. PO (MACT)-02 Distt: Shahdara KKD
9.	Pritam EC: 91036	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Balwant Rai Bansal, Ld. Special Judge (PC Act) (CBI)-17 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Balwant Rai Bansal, Ld. Special Judge (NDPS), Distt : Shahdara, KKD
10.	Deepak EC: 91066	Desg: Peon Role: Orderly Posting: Earlier attached with Ms. Sugandha Aggarwal, Ld. Joint Registrar (Judicial), Delhi High Court, New Delhi (On Diverted Capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sugandha Aggarwal, Ld. ASJ (SC-RC) Distt: South Saket
11.	Vijay EC: 75939389	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sanghmitra, Ld. MM (Mahila Court)-01 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sunil Beniwal, Ld. ADJ-06 Distt: South Saket

12.	Pramod Kumar Singh EC: 96152866	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sanghmitra, Ld. MM (Mahila Court)-01 Distt: South-East Saket
13.	Rakesh Kumar EC: 10574	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Joginder Prakash Nahar, Ld. PO, Labour Court-09 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Joginder Prakash Nahar, Ld. ASJ (FTC)-01 Distt: Central THC
14.	Guman Singh Galami EC: 10833/26975915	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shelly Arora, Ld. ASJ-05-cum-ASJ (Electricity) Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shelly Arora, Ld. PO (MACT)-02 Distt: South-East Saket
15.	Arun Kumar Yadav EC: 11158/56012013	Desg: Farash Role: Orderly Posting: In the Court previously presided over by Sh. Rajinder Singh, Ld. ASJ-06 Distt: New Delhi PHC	Desg: Farash Role: Orderly Posting: In the Court of Sh. Rajinder Singh, Ld. ASJ (SC-RC)-02 Distt: West THC
16.	Shiv Kumar EC: 92219/58157024	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Geetanjali, Ld. ADJ-01 Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Geetanjali, Ld. ASJ (FTC)-03 Distt: South-East Saket
17.	Yogesh Kumar EC: 92051/91802943	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vijay Kumar Jha, Ld. Special Judge (PC Act) (CBI)-19 RACC	Desg: Peon Role: Orderly Posting: In the Court of Vijay Kumar Jha, Ld. ASJ (SC-RC)-03 Distt: East KKD

18.	Ashok Kumar EC: 36984766	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinod Kumar Gautam, Ld. ADJ-07 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar Gautam, Ld. ASJ (SC-POCSO) Distt: South-West Dwarka
19.	Ashish EC: 64601004	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Virender Kumar Kharta, Ld. ASJ-01 (POCSO) Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Kharta, Ld. ASJ (FTC)-02 Distt: Central THC
20.	Vishal Arora EC: 55303320 / 10591	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rajesh Kumar, Ld. ADJ-03 Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rajesh Kumar, Ld. ASJ (SC-POCSO) Distt: Central THC
21.	Sumit EC: 72225426	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Surender Mohit Singh, Ld. ADJ-04 Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Dr. Surender Mohit Singh, Ld. ASJ (FTC)-01 Distt: West THC
22.	Deepak Kumar EC: 63058247	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ajay Gulati-II, Ld. ADJ-01 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Gulati-II, Ld. ASJ (SC-POCSO)-02 Distt: North-East KKD
23.	Dinesh Kumar EC: 40203435	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dinesh Kumar, Ld. ADJ-02 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dinesh Kumar, Ld. ASJ (SC-POCSO) Distt: South Saket

24.	Naveen Kumar EC: 96933299	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Arun Kumar Garg, Ld. ADJ-05 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Arun Kumar Garg, Ld. ASJ (SC-POCSO)-02 Distt: Shahdara KKD
25.	Anand Swaroop EC: 90187	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Ms. Saumya Chauhan, Ld. ADJ-02 Distt: Central THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Saumya Chauhan, Ld. ASJ (FTC)-02 Distt: West THC
26.	Alok Kumar EC: 76568130 / 10638	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ankit Meha, Ld. ASJ (SC-POCSO)-02 Distt: West THC
27.	Sunil Kumar EC: 43712588 / 10874	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Priyanka Bhagat, Ld. ASJ (SC-RC) Distt: Central THC
28.	Manoj Kumar EC: 10737	Desg: Peon Role: Peon Posting: Copying Agency Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Atul Ahlawat, Ld. ASJ (SC-POCSO) Distt: South-East Saket
29.	Harkesh Meena S/o Sh. Budo Ram Meena (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vikas Garg, Ld. ADJ-05 Distt: East KKD
30.	Pratav EC: 80930915 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Somitra Kumar, Ld. ADJ-06 Distt: East KKD

31.	Manoj EC: 13241134 / 10629	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Deepankar Mohan, Ld. ADJ-04 Distt: Shahdara KKD
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1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the official mentioned at S. No. 7, 15 & 25. They shall continue to be in their parent cadre for all purpose.
3. All the officials under transfer vide the instant order are hereby stand relieved from their respective postings forthwith.



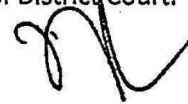
(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 66611-761 /ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 01 SEP 2023

Copy forwarded for information and necessary action to :-

1. The worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka.
4. The Ld. Officers/Officer-In-Charges concerned Delhi/New Delhi.
5. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
6. The Administrative Civil Judge, Central, THC
7. The Care Taker, Care Taking Branch, Central, THC
8. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
9. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
10. The Officials concerned for immediate compliance.
11. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
12. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI